

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 459-460/2022 in C.A. No. 6260-6261/2021

MODIFIED VOLUNTARY RETIREMENT SCHEME OF 2002
OF AZAM JAHI MILL WORKERS ASSOCIATION

Petitioner(s)

VERSUS

S. H. MANOJKUMAR K. G & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 16-01-2023 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s) Ms. Nitya Ramakrishnan, Sr. Adv.
Mr. Shadan Farasat, AOR
Mr. Chikudu Prabhakar, Adv.
Mr. Bharat Gupta, Adv.
Mr. Shourya Dasgupta, Adv.
Mr. Hrishika Jain, Adv.
Ms. Mriganka Kukreja, Adv.
Mr. Aman Naqvi, Adv.

For Respondent(s) Mr. V. Giri, Sr. Adv.
Mr. P Venkat Reddy, Adv.
Mr. Prashant Kumar Tyagi, Adv.
Mr. P Srinivas Reddy, Adv.
Mr. Aishani Bhagat, Adv.
M/S. Venkat Palwai Law Associates, AOR

Mr. Sanjay Jain, ASG
Ms. Mayuri Raghuvanshi, AOR
Mr. Vyom Raghuvanshi, Adv.
Mr. Akash Kishore, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Put up on 20.01.2023.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS(NISHA TRIPATHI)
ASSISTANT REGISTRAR